

ITEM NO.1

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.10159-10168/2020

(Arising out of impugned final judgment and order dated 18-08-2020 in WP No.5756/2019 18-08-2020 in WP No.5764/2019 18-08-2020 in WP No.5771/2019 18-08-2020 in WP No.5772/2019 18-08-2020 in WP No.5773/2019 18-08-2020 in WP No.5774/2019 18-08-2020 in WP No.5776/2019 18-08-2020 in WP No.5792/2019 18-08-2020 in WP No.5801/2019 18-08-2020 in WP No.5793/2019 passed by the High Court of Judicature at Madras)

VEDANTA LIMITED

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

(With IA No.92871/2023 - APPLICATION FOR PERMISSION, IA No.56901/2023 - APPLICATION FOR PERMISSION, IA No.115327/2020 - APPLICATION FOR PERMISSION, IA No.73694/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.124812/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.90070/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.101155/2020 - CLARIFICATION/DIRECTION, IA No.55831/2021 - CLARIFICATION/DIRECTION, IA No.128846/2022 - DISCHARGE OF ADVOCATE ON RECORD, IA No.115705/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.112187/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.115634/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.57859/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.112181/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.57548/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.115331/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.114424/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.90074/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.114364/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.119115/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.114349/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.115936/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.73288/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.83033/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.83223/2020 - EXEMPTION FROM FILING PAPER BOOKS, IA No.11265/2023 - INTERVENTION/IMPLEADMENT, IA

No.114045/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.73287/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.115632/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.112179/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.57547/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.83827/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.147799/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.133537/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.83222/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.116931/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.83034/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH S.L.P.(C) Nos.10461-10462/2020 (XII)

(With IA No.83772/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. Nos.276-285/2021 (XII)

(With IA No.124747/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 22-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.  
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Mr. Jayant Bajaj, Adv.  
Ms. Aditi, Adv.

Mr. Adith Deshmukh, Adv.  
Ms. Eisha Krishn, Adv.  
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Ms. Meghna Sharma, Adv.  
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SLPC 10461-62/2020

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CA 276-285/2021

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Mr. R. Gunaalan, Adv.  
Mr. Nitish Raj, Adv.

For Respondent(s)

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Mr. Ishit Saharia, Adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Keshav Khandel, Adv.  
Ms. Vasudha Singh, Adv.  
Mr. Satya Prakash Gautam, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Put up for further hearing at 2 pm on 29 February 2024 as a part heard matter.

**(CHETAN KUMAR)**  
A.R. - cum - P.S.

**(BEENA JOLLY)**  
COURT MASTER